

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.302

IA-1146/2022IA-1046/2022

IN

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

.... **APPELLANT/PETITIONER**

Vs.

M/s. Earthcon Universal Infratech PvtLtd **RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 26.04.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Harshvardhan Patil Advocate
Advocate Yashish Chandra

For the RP

: Mr. Rishabh Jain, Advocate
Adv. Ritu Rajkumari in IA 1046 of 2022
Neelam Gogia, Jagdish Chander and Mehak Gogia in
IA 1046 of 2022

For the Respondent

: Ms. Nidhi Mohan Parashar and Umang Singh along with
Param Agarwal - Advocates for Respondent No. 9.

ORDER

IA-1046/2022 & IA-1146/2022:-

List the matter before the Regular Bench on **19.05.2022.**

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

-Sd-

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)